

**Proposal of Bombay Mill-Owners' Association to Close Down Bombay Textile Mills.**

\*471. SHRIMATI KISHORI SINHA :  
SHRIMATI PRAMILA  
DANDAYATE :

Will the Minister of COMMERCE be pleased to state :

(a) whether proposal of the Bombay Mill-Owners' Association to close down Bombay Textile Mills which are on strike/closed, has been approved ;

(b) if so, the details thereof ; and

(c) whether there is any proposal to take over these mills ?

THE MINISTER OF COMMERCE AND OF THE DEPARTMENT OF SUPPLY (SHRI VISHWANATH PRATAP SINGH) : (a) and (b) No proposal has been received from the Bombay Mill Owners' Association to close down Bombay Textile Mills affected by the Textile Workers' strike.

(c) No, Sir.

**Sick Industrial Units**

\*472. SHRIMATI MADHURI SINGH :  
Will the Minister, of FINANCE be pleased to state :

(a) whether it is a fact that the number of sick industrial units in the country had vastly increased ;

(b) if so, the details thereof ; the amount of money invested by the Centre to revive these undertakings and whether any evaluation had been made in regard to the results achieved ; and

(c) whether Government intend to review the policy in regard to extending credit from financial institutions to the sick units ; if so, the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARR) : (a) to (c) The information relating to the number of sick units and amount of outstanding advances in respect of sick units in the assistance portfolio of scheduled commercial banks and all India financial institutions on a year by year basis is given in the attached statement Government, Reserve Bank of India and the banks review the situation and take remedial measures as may be necessary or possible. However, there are other factors responsible for sickness over which institutions have no control.

It has been the policy of the Government that the banks and financial institutions must make all possible efforts to identify sickness in industrial units at the incipient stage itself, carry out viability studies and nurse such units as are considered potentially viable. In accordance with this policy, the banks draw up rehabilitation programmes in respect of the potentially viable units on a case by case basis. In cases of non-viable units, banks and institutions safeguard their interest by recalling the advances, enforcing the securities and filing legal suits, etc. Several organisational arrangements have also been evolved by the Governments, banks and institutions in dealing with the problem of industrial sickness. Government, banks and financial institutions constantly review the efforts being taken in the matter of revival of sick industrial units and existing policy/organisational arrangements are modified wherever found necessary.

**Statement**

(Rs. in crores)

**A. SCHEDULED COMMERCIAL BANKS :**

As at the end of	No. of units	Amount outstanding
1	2	3
December, 1979	22366	1622.55
December, 1980	24550	1808.66
December, 1981	26758	2025.54

## B. FINANCIAL INSTITUTIONS :

As at the end of	No of Units	Amount outstanding
December, 1978	200	248.70
December, 1979	202	279.00
December, 1980	205	300.70
December, 1981	224	363.80
December, 1982	275	554.00

\*Note : (i) Figures for the years ended December, 1978 to December, 1981 relate to only 3 institutions, viz. IDBI, IFC & ICICI.

(ii) Figures for the year ended December, 1982 relate to IDBI, IFCI, ICICI, IRCI, LIC GIC & UTI.

**Export of Sugar**

\*473. SHRI K. MALLANNA : Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that India is exporting sugar to foreign countries;

(b) if so, the quantity of sugar which was exported during 1982-83 and to which countries, alongwith the price;

(c) the likely quantity as per contract to be exported during the current financial year;

(d) whether it is also a fact that the price of Indian sugar in international market is prevailing low; and

(e) if so, the details in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI-MATI RAM DULARI SINHA) : (a) Yes, Sir.

(b) A statement is laid on the Table of the House.

(c) The International Sugar Organisation has allocated a quota of 6.5 lakhs tonnes to India for export in the calendar year 1983. STC would do requisite contracting to export this quantity.

(d) Yes, Sir.

(e) This is due to the lower polarisation and whiteness of Indian sugar.

**Statement**

Statement showing country-wise export of sugar during 1982-83.

Name of the Country	Quantity (lakh tonnes)
China	0.860
Egypt	0.269
Indonesia	2.060
Sri Lanka	0.578
Sudan	0.132
U. S. A.	0.196
Maldives	0.010
Lebanon	0.003
Total	4.108

The contracts were concluded at prices which varied from contract to contract. The average price worked out to Rs. 2,060 PMT approximately.

**Defrauding of Branches of Syndicate Bank in Delhi**

5138. SHRI SONTOSH MOHAN DEV : Will the Minister of FINANCE be pleased to state :

(a) the number of cases in which Syndicate Bank, Karol Bagh, Chandni